

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

**CP No.185/241/HDB/2020
AND
IA (CA) 131/2023 in CP No.185/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Mahipal Baddam Reddy

...Petitioner

AND

Apollo Computing Laboratories Pvt Ltd & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Abhishek Gupta, for Company Petitioner

Learned Counsel Mr Y Suryanarayana, for respondent present physically.

Learned senior counsel Mr Vivek Reddy, for company petitioner present through Video Conference. Heard learned senior counsel for the company petitioner in part. For continuation by petitioner, matter adjourned to 19.04.2024. For hearing the respondent matter adjourned to 22.04.2024.

Matter adjourned to 19.04.2024 to hear the petitioner.

IA (CA) 131/2023

Call on 19.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)